

No.GOB(I) 1/2023

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 21ST APRIL, 2023.

NOTIFICATION

The following transfer and postings of Judicial Officers in the cadre of **DISTRICT JUDGE** are ordered in the interest of public service to take effect from the dates as mentioned against their names:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Smt. L.Vijayalakshmi Devi	Prl. Judge, Family Court, BENGALURU.	Prl. District and Sessions Judge, BELAGAVI. (Vice Sri. Mustafa Hussain Syed Azeez – transferred) (w.e.f. 22.05.2023)
2	Sri. Mustafa Hussain Syed Azeez	Prl. District and Sessions Judge, BELAGAVI.	Proposed for appointment as District Judge, OOD, Director, Bengaluru Mediation Centre, BENGALURU. (Vice Sri. S.A.Hidayeth-ulla Shariff – transferred vide this office notification No.GOB(I) 4(1)/2023 dated 21.04.2023) (w.e.f. 22.05.2023)
3	Smt. B.S.Rekha	Prl. District and Sessions Judge, KOPPAL.	Proposed for appointment as Prl. Judge, Family Court, BENGALURU. (Vice Smt. L.Vijayalakshmi Devi – transferred) (w.e.f. 22.05.2023)

1	2	3	4
4	Sri. M.Brungesh	Prl. District and Sessions Judge, KODAGU-MADIKERI.	Proposed for appointment as District Judge, OOD, Director, Arbitration Center-Karnataka (Domestic & International), BENGALURU. (Vacant Post) (w.e.f. 22.05.2023)
5	Sri. D.T.Puttaranga-swamy	I Addl. District and Sessions Judge, TUMAKURU.	Prl. District and Sessions Judge, KODAGU-MADIKERI. (Vice Sri. M.Brungesh - transferred) (w.e.f. 22.05.2023)
6	Sri. Vijayakumar Malasiddappa Anandashetti	II Addl. District and Sessions Judge, Bengaluru Rural District, BENGALURU.	Prl. District and Sessions Judge, BIDAR. (Vice Sri. Basavaraj S. Chegaraddi – due to retire from service on 31.05.2023) (w.e.f. afternoon of 31.05.2023)
7	Smt. Nerale Veerabhadraiah Bhavani	LXXXVI Addl. City Civil and Sessions Judge, BENGALURU CITY.	Prl. District and Sessions Judge, CHIKKABALLAPURA. (Vice Sri. C.Rajasekhara – due to retire from service on 31.05.2023) (w.e.f. afternoon of 31.05.2023)
8	Sri. Nerale Veerabhadraiah Vijay	Addl. District and Sessions Judge-FTSC-II, Bengaluru Rural District, BENGALURU.	Prl. District and Sessions Judge, BAGALKOT. (Vice Sri. Deshpande Govindraj Shankar – due to retire from service on 31.05.2023) (w.e.f. afternoon of 31.05.2023)

1	2	3	4
9	Sri. Bannikatti Hanumanthappa R.	II Addl. Prl. Judge, Family Court, BENGALURU.	Prl. District and Sessions Judge, KOPPAL. (Vice Smt. B.S.Rekha – transferred) (w.e.f. 22.05.2023)
10	Sri. Manjunath Nayak	District Judge, OOD, Registrar (Recruitment), High Court of Karnataka, BENGALURU.	Prl. District and Sessions Judge, SHIVAMOGGA. (Vice Sri. Mallikarjuna- gowda – due to retire from service on 31.05.2023) (w.e.f. afternoon of 31.05.2023)
11	Sri. Narahari Prabhakar Marathe	District Judge, OOD, Additional Director, Karnataka Judicial Academy, BENGALURU.	Proposed for appointment as District Judge, OOD, Director, Karnataka Judicial Academy, BENGALURU. (Vacant Post) (w.e.f. 22.05.2023)

BY ORDER OF THE HIGH COURT

Sd/-
(K.S.BHARATH KUMAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

- 1 The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru, the Prl. Judge, Family Court, Bengaluru and all the Prl. District and Sessions Judges in the State.
- 2 The officers mentioned at Sl.No.1, 2, 4, 5, 9 and 11 with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts **on 22nd May, 2023.**

- 3 The officer mentioned at Sl.No.3 with a direction to get herself relieved from the present charge of her post and then proceed to take charge of her new post **on 22nd May, 2023**, on receipt of necessary appointment order from the Government.
- 4 The officers mentioned at Sl.No.6, 7, 8 and 10 with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts from their predecessors on the **afternoon of 31st May, 2023**.
- 5 Sri. Mallikarjunagowda, Prl. District and Sessions Judge, Shivamogga, with a direction to hand over the charge of his post to his successor on the afternoon of 31st May, 2023.
- 6 Sri. Basavaraj S. Chegaraddi, Prl. District and Sessions Judge, Bidar, with a direction to hand over the charge of his post to his successor on the afternoon of 31st May, 2023.
- 7 Sri. C.Rajasekhara, Prl. District and Sessions Judge, Chikkaballapura, with a direction to hand over the charge of his post to his successor on the afternoon of 31st May, 2023.
- 8 Sri. Deshpande Govindaraj Shankar, Prl. District and Sessions Judge, Bagalkot, with a direction to hand over the charge of his post to his successor on the afternoon of 31st May, 2023.
- 9 The Courts concerned.
- 10 The Accountant General in Karnataka, Bengaluru.
- 11 The A.R (S.S)-cum-P.S. to Hon'ble the Chief Justice.
- 12 All the Private Secretaries to the Hon'ble Judges.
- 13 The Registrar General/ Registrar (Vigilance)/ Registrar (Recruitment)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Administration)/ Registrar (Protocol and Hospitality)/ Registrar (Computers)/ Registrar (Statistics and Review) and Secretary to Hon'ble the Chief Justice.
- 14 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 15 The Central Project Co-ordinator of this office with a request to web-host the notification on the official website of the High Court.
- 16 The Director, Karnataka Judicial Academy, Bengaluru.
- 17 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.

- 18 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 19 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 20 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 21 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 22 The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
- 23 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 24 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 25 The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 26 The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 27 Spare copies.

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